

tive exceigencies. The normal period for stay in respect of Medical and Para-Medical staff is 4 to 5 years.

(c) Orders in respect of some of the staff overstaying in Allopathic and Ayurvedic dispensary, Kali Bari Marg have already been issued.

#### **Availability of homoeopathic (.Medicines in CGHS**

1288. SHRI BEKAL UTSABI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the names of the Homoeopathic medicines included in the CGHS formulary for 1990-91;

(b) what are the details of availability/non-availability of each Homoeopathic medicine of various groups in the CGHS Homoeopathic store depot, as well as in CGHS, Homoeopathic Dispensaries/Units in Delhi/ New Delhi from 1st January, 1990 till date;

(c) whether Government are aware that most of the essential medicines are not available in the CGHS Homoeopathic Dispensaries/Units in the Capital; and

(d) if so, what steps are proposed to be taken to ensure availability of all Homoeopathic medicines in Dispensaries/Units in the capital?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASSOOD): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

(c) No Sir. All essential medicines are by and large available in Homoeopathic stores as well as Homoeopathic dispensaries/Units. In case any medicine is not available and required urgently, the Medical Officer Incharge of the dispensary is authorised to re-imburse the expendi-

ture incurred by the beneficiary on account of purchase of such a medicine from the open market.

(d) Does not arise in view of answer to part (c) above.

#### **Proposal to manufacture detergents in the country**

1289. CHOWDHRY HARI SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the National Small Industries Corporation of India has submitted any proposal to Government in the month of June, 1990 to manufacture detergents in the country.

(b) if so, what are the details thereof; and

(c) by when the proposal is likely to be given effect to?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) to (c) No, Sir. However, the National small Industries Corporation have decided to form a consortia of some detergent producing small scale units as a part of their Market Assistance programme.

Floating of a consortium for small scale industrial units

1290. SHRI BASUDEB MOHA PATRA : Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government are contemplating to float a consortium for small scale industrial units located in rural and backward areas in the country;

(b) if so, what are the details thereof; and

(c) by when this proposal is likely to be given effect to?